

W.P.(Crl.)No. 69 OF 2004
ITEM No.23

Court No. 1

SECTION X
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Crl.) No. 69/2004

T.P. MOIDEEN KOYA

Petitioner (s)

VERSUS

GOVERNMENT OF KERALA & ORS.

Respondent (s)

(With Appln(s). for interim Relief)(With Office Report)

Date : 26/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. P.K. Manohar,Adv.

For Respondent (s)Mr. Hemant Sharma, Adv.
Mr. P Parmeswaran, Adv.

Mr. B. Krishna Prasad,Adv.(NP)

Mr. John Mathew, Adv. for
Mr. K R Sasiprabhu,Adv.

Mr. Ramesh Babu M R, Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

Rule.

Learned counsel for the petitioner delivers copy of the paperbook to the respondent-State's counsel in the Court today.

Counter affidavit be filed within one week.

List for hearing in the month of September, 2004.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER